

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 116**

**C.P. (IB)/18(CH)2024**

**IN THE MATTER OF:**

**M/s Jeena & Co.**

**...Petitioner-Operational Creditor**

**Versus**

**RK Wind Limited**

**... Respondent-Corporate Debtor**

**Under Section: 9, IBC 2016**

**Order delivered on 30.04.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 03.06.2024.

Sd/-  
**Court Officer**